

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 126 OF 2019

IN THE MATTER OF

K.V. Brahmaji Rao,

...Appellants

Vs

Union of India, MCA

.... Respondents

Ms. Rajul Jain with MR. Vardhan Gupta, Advocates for appellants

Mr. Sanjib K Mohanty, Sr. Panel Central Govt Counsel with Mr. Amit Acharya and Mr. C. Balooni, AD for R1.

ORDER

18.02.2020: Learned counsel for the appellant seeks time to file copy of the order passed by the Hon'ble Supreme Court in Civil Appeal No.7604/2019. Prayer allowed. Let the appeal be fixed on **18th March, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

bm/kam